

## Annexure 3

Name of the corporate debtor: RKW Developers Private Limited; Date of commencement of CIRP: 27.09.2021 (Order received by IRP on 13.10.2021); List of creditors as on: 13.01.2022

## List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					% of voting share in CoC
1	Dewan Housing Finance Corporation Limited	03.11.2021	19,44,63,31,247	2,50,00,00,000	Debt	Note A	Yes	No	18.73%		14,52,76,01,823	2,41,87,29,424	
2	IIFL Finance Limited	23.11.2021	32,18,53,575	32,18,53,575	Debt	Note B		No	2.41%		-	-	
3	ICICI Bank Limited		2,37,06,195	2,37,06,195	vehicle loan	Note C		No	0.18%		-	-	
			<b>19,79,18,91,017</b>	<b>2,84,55,59,770</b>					<b>21.32%</b>		<b>14,52,76,01,823</b>	<b>2,41,87,29,424</b>	
<b>Note A:</b>													
1)Corporate Guarantee to Radius Estate and Developers Private Limited 2)Free sale Carpet area admeasuring 103,123 sqft arising out of all that piece and parcel of the land bearing CTS No. F/650, admeasuring 595.80 Sq.mtrs and CTS No. F/652, admeasuring 1153.9 Sq.mtrs, Town Planning Scheme-III, Bandra, of Village Pali, Taluka Andheri and future construction thereon and CTS No.C/871, C/863/ A (part) and c/863 B (Part) of Village Bandra													
<b>Note B:</b>													
1) Plot No A of Plot no 1 bearing survey no 25/C, CTS Nos 990,990/1 and 990/2 of village Juhu, Juhu Road Andheri 2) Final plot No 604 of town Planning scheme Bandra III and bearing CTS No F/72A admeasuring 538.2 Sq.M.													
<b>Note C:</b>													
Vehicle having Reg. No. MH02EY0010 (RANGE ROVER 5.0 LWB)													
<b>Note:</b> There are certain clarifications/information sought from the claimants for the claim received and the same is awaited. Pending such clarifications, the claims have been kept under verification based on the declaration submitted by the claimants.													

